

in Gazette of India dated the 4th November, 1974, under sub-section (3) of section 25 of the University Grants Commission Act, 1956.

- (2) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission for the year 1972-73 under Section 18 of University Grants Commission Act, 1956.

[Placed in Library. Ser No. LT-2699/74.]

12.36 hrs.

STATEMENT RE. LEVY PRICE OF SUGAR

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): Sir, I beg to lay on the table a statement regarding levy price of sugar.

(Interruptions.)

Statement

On the 2nd December, 1974, Shri Bhogendra Jha drew the attention of the House to a 'very disturbing' news published in the 'Times of India' dated the 1st December, 1974 according to which Shri Maruthai Pillai, President of the Indian Sugar Mills' Association was reported to have stated on the 30th November, 1974 in Madras that an increase in the levy price of sugar would be announced within a fortnight and that I gave him this assurance when he met me the previous Monday, i.e., the 25th November, 1974. Shri Jha desired that I should clarify the position.

2. It is true that the President and three other Members of the Indian Sugar Mills' Association met me on the 25th November, 1974 and spoke to me about various matters regarding cane prices, exports, etc. I had not given to them any such assurance in regard to announcement of an increase in the levy price of sugar within a fortnight as reported in 'The Times of India'. A letter receiv-

ed from the Indian Sugar Mills' Association has also confirmed that the President of the Association had not made any such statement to the Press and that he had been misquoted.

12.37 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GUJARAT), 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Sir, I present a statement showing Supplementary Demands for Grants in respect of the State of Gujarat for the year 1974-75.

(Interruptions)

12.38 hrs.

TOBACCO BOARD BILL

(THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): Sir, I beg to move for leave to introduce a Bill to provide for the development under the control of the Union of the tobacco industry.

(Interruptions)

MR SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the development under the control of the Union of the tobacco industry."

The motion was adopted.

PROF. D P. CHATTOPADHYAYA: Sir, I introduce the Bill.

(Interruptions)

MR. SPEAKER: Mr. Limaye, you cannot get the papers from the Table and tear it off. I have got a copy from the Minister. May I now request you to let the House go on with the business?

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, I rise on a point of order. (Interruptions).